

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:3691
ANSWERED ON:19.03.2015
GRANTS UNDER NRDWP
Ajmal Shri Sirajuddin

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether population is the main criteria for providing grants to States under National Rural Drinking Water Programme (NRDWP);
- (b) if so, the details thereof along with funds released, utilized and achievements made during each of the last three years and the current year, under NRDWP, State/ UT-wise;
- (c) whether the Government proposes to make changes in the criteria prescribed for allocation of funds under NRDWP, if so, the details thereof; and
- (d) the time by which these changes are likely to be made effective?

Answer

MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV)

- (a) As per NRDWP guidelines, the criteria adopted for allocation of NRDWP funds amongst all States/ UTs is given as under:-

Sr. No.	Criteria	Weightage (in %)
i)	Rural Population	40
ii)	Rural SC and ST population	10
iii)	States under Desert Development Programme (DDP), Drought Prone Areas Programme (DPAP), Hill Areas Development Programme (HADP) and special category Hill States in terms of rural areas	40
iv)	Rural population managing rural drinking water supply schemes weighted by a Management Devolution Index	10
	Total	100

- (b) The state/UT-wise details for the funds released, utilized and targets achieved during last three years and current year are at Annexure-I and II respectively.

(c) & (d) During the National Review Meeting with the States on 22nd January , 2015 views of the States were solicited on the changes in the criteria of allocation of funds unde NRDWP. However, nothing has been finalized in this regard so far.